

Centrally sponsored schemes, on individual basis as well as on colonisation basis. Financial assistance to cover reclamation and other cultivation expenses are provided to each settled family under these schemes.

In addition, State Governments have programmes under their day-to-day administration to reclaim lands and settle landless families on such lands.

(c) The State-wise progress made is indicated below:

State	Extent of land distributed to landless labourers during 1st three Plan periods.
	('000 acres)
1. Andhra Pradesh	13.09
2. Assam ]	3.02
3. Bihar	Not available
4. Gujarat ]	2.73
5. Jammu & Kashmir	Not available
6. Kerala	4.43
7. Madhya Pradesh	23.13
8. Madras	5.11
9. Maharashtra	5.72
10. Mysore	Not available
11. Orissa	Not available
12. Punjab	1.70
13. Rajasthan	28.35
14. Uttar Pradesh	8.08
15. West Bengal	1.22

#### Lawyers' Panels

110. Shrimati Renu Chakravarty: Will the Minister of Law be pleased to state:

(a) whether there is any proposal under consideration to set up law-

yers' panels who will fight cases of social oppression of women and also explain the laws relating to marriage, inheritance and maintenance passed recently and advise them about the protection given to them by the law; and

(b) if so, when it is likely to be finalised?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman):

(a) No, Sir.

(b) Does not arise.

#### Boeing for Air India International

112. Shri Basumatari: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state

(a) whether it is a fact that the tenth aircraft of Air India International scheduled for delivery in December, 1966 will be a convertible version of the Boeing 707-320; and

(b) if so, its qualities and advantages?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) The 10th aircraft of Air India scheduled for delivery in December, 1966 will be a convertible Cargo-cum-Passenger version of Boeing 707-320C.

(b) It can be operated either (a) as an all passenger aircraft or (b) as a full cargo carrier or (c) as a mixed cargo-cum-passenger version. A 320C has the advantage of flexibility and it can be turned into a freighter as and when necessary.

#### Emergency Food Production Scheme of Madhya Pradesh

113. Shri Hari Vishnu Kamath: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether it is a fact that the Madhya Pradesh Government has submitted its blueprint for emergency food production in the State;